

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1300

ANSWERED ON:24.07.2017

Gas Pipeline Network

Antony Shri Anto ;Baheria Shri Subhash Chandra;Devi Smt. Rama;Gandhi Shri Feroze Varun;Khadse Smt. Raksha Nikhil;P. Shri Nagarajan

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the details of the existing and on-going industrial and domestic/industrial gas pipeline network to transport gas across the country by public/private sector companies along with investment made/mode of investment by various companies including status of completion of such projects, State/UT/projects/company-wise including Rajasthan;
- (b) whether the Government/GAIL proposes to expand gas grid network along the National Highways in Kerala, Rajasthan and Tamil Nadu;
- (c) if so, the details thereof along with the mode of investment and implementation cost of the said projects including land, State/UT/company-wise;
- (d) whether the land acquisition for the said pipelines projects have been completed and if so, the details thereof;
- (e) whether the gas pipeline project of GAIL in Tamil Nadu has reportedly caused/might cause huge damage to agricultural land if so, the details thereof along with any proposal to change the said pipeline route; and
- (f) whether the Indraprastha Gas Limited has received requests from Bihar for laying pipelines in the State during the last three years and if so, the details thereof along with the action taken by the Government thereon?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

- (a) to (d): The details of the existing industrial and domestic/industrial gas pipeline network is at Annexure-I and details of on-going industrial and domestic/industrial gas pipeline network are at Annexure-II. There is no proposal with Government to expand gas grid network along the National Highways in Kerala, Rajasthan and Tamil Nadu at present apart from that already authorized. However, Government of Tamil Nadu has made various references to change the approved route of GAIL's natural gas pipeline along with the National Highway. Entities as in Annexure VII have existing and other authorized gas pipelines projects in the State of Tamil Nadu, Kerala and Rajasthan. Lands are not acquired for laying of pipelines but is restored and returned back after laying the pipeline.
- (e): GAIL has informed that there is no likelihood of damage to agricultural land due to their gas pipeline project in Tamil Nadu.
- (f): Indraprastha Gas Limited (IGL) has not received any request for laying pipeline in Bihar. A cross country pipeline namely Jagdishpur-Haldia-Bokaro-Dhamra pipeline (JHBDPL) is passing through Bihar and is being executed by GAIL, alongwith CGD network in Patna.